



4th DR. R.U. SINGH MEMORIAL NATIONAL LEVEL LITERARY EVENTS ON 5th APRIL, 2020.

FACULTY OF LAW, UNIVERSITY OF LUCKNOW IS ORGANIZING 4th EDITION OF DR. R.U. SINGH MEMORIAL NATIONAL LEVEL LITERARY EVENTS. IT INCLUDES- **ARTICLE WRITING COMPETITION, DEBATE (HINDI), LEGAL QUIZ (HINDI), POSTER MAKING, BILL DRAFTING, SOCIO LEGAL FILM MAKING COMPETITION**. STUDENTS FROM ALL COLLEGES AND UNIVERSITIES ACROSS INDIA ARE ALLOWED TO PARTICIPATE. STUDENTS OF LUCKNOW UNIVERSITY ARE ALSO ALLOWED TO PARTICIPATE.

OUR PATRONS



PROF. ALOK KUMAR RAI (Vice Chancellor) (University of Lucknow)

PROF. C.P. SINGH (Head & Dean) (Faculty of Law) (University of Lucknow)



PROF. D.N.N.S. YADAV (Professor Incharge) (New Campus) (University of Lucknow)

ABOUT THE FACULTY

Faculty of Law, University of Lucknow has been pioneer legal institution of India. It was established in 1921 with three teachers. Mr. Jag Mohan Nath Chak was its first Dean. The real architect was Prof. R.U. Singh who with great zeal and enthusiasm organized teaching and research in the faculty in a systematic way. He held the office of Dean, Faculty of Law till 1956. He also structured the Law Faculty of Delhi and Banaras Hindu University (BHU). The distinction goes to him that he drafted the Constitution of Nepal. Dr. V.N. Shukla, the well known authority of Constitutional Law was the first LL.M. of the University. His book on Indian Constitution is still an authoritative Volume. Mr. A.T. Markose was the first LL.D. of the faculty. He also held the office of Director, Indian Law Institute and was a member of Administrative Tribunal, International Court of Justice. The Faculty has produced many distinguished personalities including Dr. Shankar Dayal Sharma, former President of India, Shri Ram Krishna Hegde, former Chief Minister of Karnataka, Mr. Surjeet Singh Barnala, the Governor of Uttrakhand and Mr. N.K.P. Salve. Similarly, Dr. Justice A.S. Anand, Former Chief Justice of India and Mr. Justice Saghir Ahmad, Mr. Justice Brijesh Kumar of the Supreme Court and there are 20 sitting High Court Judges at High Court of Judicature at Allahabad. Prof. Balraj Chauhan, Prof R.P. Singh, Prof SK Singh had been the Vice chancellors in various Universities. Faculty of Law has been organising "Dr. V.N. Shukla Memorial Lecture" on one of the contemporary topics during March every year for the first four consecutive years. Legal luminaries Prof. Mool Chand Sharma, Prof. RK Mishra, Ex Vice-Chancellor, DDU Gorakhpur University, Dr. Brijesh Kishore Sharma, Ex Chairman, Copyright Board, New Delhi. Prof M.P. Singh, Vice-Chancellor, NUJS, Kolkata and recently on 09th April 2011, Hon'ble Mr. Justice Markandey Katju, former Judge, Supreme Court of India, Dr. Justice A.S. Anand, Ex- Chief Justice of India have so far delivered enlightening thought provoking lectures in the series. Faculty of Law also organizes a Refresher Course in Law in 2012 with the help of Academic Staff College, University of Lucknow. The students of Law Faculty participated in various National and International Moot Court Competition of repute and have won accolades. Students participated in Lui-Brown John Marshall Moot Court Competition, Chicago USA, 2009. The students won Best Memorial and Spirit of Surana Award at Surana & Surana Moot Court Competition held at NLU, Assam in 2012. The students also won accolades in K.K. Luthra Moot Court Competition. The graduating students have been successfully placed in leading Law Firms, Multinational corporations & judicial services. Some students are also pursuing Master's programme in prestigious institutions like Yale, Cambridge, and University College of London etc.

<u>ABOUT DR. R.U. SINGH</u>

"Dr. Ram Ugrah Singh, is the chief architect of Indian Legal Education system. He completed his LL.B. and M.A. from University of Allahabad in 1927. He structured the Faculty of Law, University of Lucknow with great zeal and enthusiasm. He held the office of Dean, Faculty of Law till 1956. He also shaped the Law Faculty of Delhi and Banaras Hindu University (BHU). Distinction goes to him for drafting the Constitution of Nepal. The University of Lucknow has named its law library after him "Dr. R.U. Singh Law Library". He introduced subjects like Public International Law, Company Law, Legal History, Legal Remedies, Taxation, Labour Law in Faculty of Law, University of Lucknow. He also started two law journals, "The Federalist" and "The Indian Law."

ABOUT THE ORGANISING COMMITTEE



PROF. MOHD. AHMAD DIRECTOR



DR. HARISHCHANDRA ORGANISING SECRETARY



SAKSHAM AGARWAL LL.M. STUDENT



SACHIN VERMA STUDENT CONVENOR



DIVYANSHU CHATURVEDI STUDENT CO-CONVENOR



HARI GOVIND DUBEY STUDENT COORDINATOR

COMPETITIONS

Article Writing Competition Debate (Hindi) Legal Quiz (Hindi) Poster Making Bill Drafting Socio-Legal Film Making

1. Article Writing Competition

Topics-

- Reservation in India in relation with Art. 15, 16 and 46 of the Constitution of India.
- Need of strict laws to control Media and Social Media.
- Environmental Laws and Constitutional provisions in India.
- Employment as a Fundamental Right in India.
- Human Rights Violations "An Anathema To Society".'
- Fundamental Rights and Fundamental Duties.

Rules-

- Article can be both in English or Hindi.
- Co-authorship is allowed upto 1 co-author.
- Standard Rule of Citation shall be used.
- Participants shall write an article on any topic and mail the soft copy (.docx/ .pdf) of Article along with the registration and receipt/ screenshot of online payment on rusinghlkouniv@gmail.com.
- Article shall be of 1000 words maximum.
- Participants shall send their Article latest by 31st March 2020.

2. Debate Competition

Topic

क्या वर्तमान परिदृश्य में गवर्नर की भूमिका मात्र केंद्र के प्रतिनिधि के रूप में रह गयी है?

Rules-

- There shall be a team of 2 participants.
- One shall speak for the motion and other shall speak against the motion.
- There shall be 2 rounds- prelims and finals.
- Each participant shall be given 4 minutes maximum in the prelims and 5 minutes maximum in the finals (Excluding the cross questioning).
- There will be no cross questions in the prelims but in the finals cross questioning is allowed.
- Prelims of Debate shall be conducted on 04th April, 2020 in the Faculty of Law, University of Lucknow from 02:30 pm and final round shall be conducted on 05th April, 2020 from 11 am.
- Participants have to register themselves prior to the conduct of debate on or before 31st March, 2020.

3. Poster Making Competition-

- Topic- Legal Awareness and Legal Aid
- Rules-
- Each participant has to make poster on chart and directly submit it latest by 31st March, 2020 in the Faculty.

4. Legal Quiz-

- Rules-
- Each team shall comprise of 2 participants
- Questions will be asked from Constitutional Law.
- Quiz shall be conducted on 4th April 2020 at Juris Hall from 10:30 am. Teams shall report latest by 10:00.

5. Bill Drafting-

- Bill drafting can be on any issue related to which any bill has not been presented in Parliament.
- Co-authorship is allowed up to 1.
- The draft legislation must be written in English only.
- The draft legislation shall be adjudged on the basis of the political viability, effectiveness, technique, research and pragmatism, all judged equally.
- The submission must be original. No part of it should have been published earlier nor should it be under consideration for publication elsewhere. Plagiarism of any sort will result in immediate disqualification.
- The draft legislation must be submitted in .doc/.docx format only with 12 pt font size, Margins (Top, bottom, left, right) should be of 2.54cm, justified alignment and 1.5 line spacing in Times New Roman font.
- Submission shall be made on <u>rusinghlkouniv@gmail.com</u> along with the fee receipt and details.
- The last date for submission is 31st March, 2020.

6. Socio-legal film making competition-

Team can be maximum of 20 members. All the students shall be from the same college.

- Film can be made on any issue.
- It shall be uploaded on you tube and its link shall be sent to <u>rusinghlkouniv@gmail.com</u> along with the fee receipt and details.
- No part of the film shall be copied. It shall lead to disqualification.
- Certificate & Trophy shall be given to the team.

II. PRIZES:-

- 1. Each participant shall get a participation certificate.
- 2. Winners and runner up's shall be given certificate of merit and medals.
- 3. There shall be consolation prizes.

CASH PRIZES

Event	1 ST PRIZE
Article Writing	Rs. 1000
Debate	Rs. 1000
Poster Making	Rs. 500
Legal Quiz	Rs. 1000
Bill Drafting	Rs. 1000
Socio-legal Film Making	Rs. 2000

Prize distribution ceremony shall be held in the juris hall at 02:30 P.M. on 5th April, 2020.

III. <u>REGISTRATION FEE:</u>

Article Writing	Each Student Rs 100.
• Debate (Hindi)	Each Team Rs 250.
• Quiz (Hindi)	Each Team Rs 200.
Poster Making	Each Student Rs 50.
Bill Drafting	Each Student Rs 100.
Socio Legal Film Making Competition	Each Team Rs 1000.

Payment shall be made in cash or through paytm on 9140096797

ORGANIZERS:

FACULTY OF LAW, UNIVERSITY OF LUCKNOW.

(Email: rusinghlkouniv@gmail.com).

Prof. Mohd. Ahmad Director

Dr. Harishchandra Organising Secretary

Saksham Agarwal LLM Student

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